

### TRAINING OF ENGINEERING GRADUATES IN U.K.

\*140. SHRI M. VALIULLA (ON BEHALF OF MOULANA M. FARUQI): Will the Minister of STEEL MINES AND FUEL be pleased to state:

(a) whether some Engineering graduates have recently been sent to the United Kingdom under the Technical Cooperation Scheme of the Colombo Plan for specialised training for the Durgapur Steel Plant;

(b) if so, how many and for what term; and

(c) how far this expenditure will be met by the Governments of India and the United Kingdom?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): (a) Yes, Sir.

(b) Twelve Engineers sent from India together with 7 recruited in England are under training in Steel Works in the U.K. Training will be for an approximate period of one year;

(c) The entire expenditure on training will be met by the U.K. Government under the Colombo Plan.

SHRI M. VALIULLA: When these people return after undergoing training, will they be absorbed in the Durgapur Plant or will they be sent to the others, Rourkela and Bhilai?

SHRI K. D. MALAVIYA: They are meant for Durgapur.

SHRI M. VALIULLA: If they are meant for Durgapur, has the question of the requirements of foreign exchange for the Durgapur Project been settled satisfactorily or will it mean that these trainees will have to remain idle for some time?

SHRI K. D. MALAVIYA: I presume, Sir, that not one of them will be idle because this training has been arranged according to a plan.

MR. CHAIRMAN: Questions are over.

### WRITTEN ANSWERS TO QUESTIONS

#### DELIMITATION OF CONSTITUENCIES IN ANDHRA PRADESH FOR ELECTION TO THE STATE LEGISLATIVE COUNCIL

\*119. SHRI K. SURYANARAYANA: Will the Minister of LAW be pleased to state:

(a) whether the Election Commission have sent to Government of Andhra Pradesh any proposals regarding the delimitation of constituencies for election of members to the Legislative Council of Andhra Pradesh;

(b) if so, what are those proposals and what is the reaction of the Government of Andhra Pradesh thereto; and

(c) whether the Government of India have taken any decision with regard to those proposals; if so, what?

THE MINISTER OF LAW (SHRI A. K. SEN): (a) to (c). The Government of India received proposals from the Election Commission regarding the delimitation of constituencies for election of members to the Legislative Council of Andhra Pradesh. These proposals were referred to the State Government for their comments which have also been received. They are now under consideration of the Government and a decision is yet to be taken.

#### पटियाला डिबीजन में फौजियों की विधवाओं को पेंशन

३३. श्री नवाब सिंह चौहान : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) फौजियों की कितनी विधवायें अपने पतियों की फौज में मृत्यु के कारण इस समय पटियाला डिबीजन में पेंशन प्राप्त कर रही हैं; और